GOVERNMENT OF INDIA YOUTH AFFAIRS AND SPORTS LOK SABHA

UNSTARRED QUESTION NO:2606
ANSWERED ON:26.08.2013
NATIONAL SPORTS POLICY
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Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether the Government proposes to review the National Sports Policy;
- (b) if so, the details thereof;
- (c) whether the Indian Olympic Association (IOA) and the National Sports Federations (NSFs) have rejected the draft National Sports Policy;
- (d) if so, the reasons therefor; and
- (e) the measures taken by the Government to address the grievances of IOA and NSFs?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH AFFAIRS AND SPORTS (SHRI JITENDRA SINGH)

- (a) No, Madam.
- (b) Does not arise.
- (c) to (e): The Ministry of Youth Affairs & Sports had proposed a new comprehensive National Sports Policy in 2007-08, the draft of which was discussed with all stakeholders viz, State Governments, Indian Olympic Association (IOA), National Sports Federations, eminent sportspersons and sports administrators. After careful consideration of the whole matter and in view of the new initiatives taken by way of introduction of the Scheme of Panchayat Yuva Krida aur Khel Abhiyan for broad-basing of sports in the country, the Government decided that the existing National Sports Policy, 2001 is sufficient to achieve the goals of both mass participation in sports and promotion of excellence in sports and decided to withdraw the draft comprehensive National Sports Policy.

Views of IOA and NSFs are taken into consideration by the Ministry while framing/revising policies/ schemes concerning participation of sportspersons/teams in international sports events abroad, conduct of national championships, conduct of international sports tournaments in India, organizing coaching camps, management of NSFs etc.